

**HIGH COURT FOR THE STATE OF TELANGANA::HYDERABAD**

**SUB: PUBLIC SERVICES** - Telangana State Judicial Service - District and Sessions Judges - Appointment of Sri A.Santhosh Reddy, District and Sessions Judge working on Other Duty as Member Secretary, Telangana State legal Services Authority, Hyderabad as Secretary to the Government (Legal Affairs, Legislative Affairs and Justice), Law Department, Government of Telangana, Hyderabad on Deputation Basis for a period of one year - Relief arrangements - Ordered.

- READ:**
1. Letter No.389/SC.F/2010 dated 03.08.2011 from the Chief Secretary to Govt, General Admn. (SC.F) Dept, Hyderabad
  2. High Court's Letter Roc.No.3176/2019-B.Spl., dated 04.11.2019.
  3. G.O.Ms.No.2887, General Administration (SPL.B) Department dated 06.11.2019.

**ORDER ROC.NO.3176/2019-B.SPL. DT.12.11.2019**

**The High Court is pleased to pass the following order:**

Sri A.Santhosh Reddy, District and Sessions Judge working on Other Duty as Member Secretary, Telangana State legal Services Authority, Hyderabad, who has been appointed as Secretary to the Government (Legal Affairs, Legislative Affairs and Justice), Law Department, Government of Telangana, Hyderabad, in the G.O. 3<sup>rd</sup> read on deputation basis for a period of one year from the date of assumption of charge of the said post will immediately handover charge of his post to Sri G.V. Subrahmanyam, who was appointed as Member Secretary, Telangana State legal Services Authority, Hyderabad in the G.O.4<sup>th</sup> read above, and proceed to take up his new appointment.

  
**REGISTRAR GENERAL**  
**FAC REGISTRAR (VIGILANCE)** 2.11.19.

**To**

1. The Officer concerned.
2. The Prl. Secretary to **the Hon'ble the Chief Justice** and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Registrar General and all other Registrars, High Court for the State of Telangana., Hyderabad
4. The Secretary to the Government (Legal Affairs, Legislative Affairs and Justice), Law Department, Government of Telangana, Hyderabad
5. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad
6. The Member Secretary, Telangana State legal Services Authority, Hyderabad.
7. The Director, Telangana State Judicial Academy, Secunderabad
8. The Secretary, High Court Legal Services Committee, High Court Buildings, Hyderabad
9. The Pay and Accounts Officer, Hyderabad.

10. The Section Officers:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell and (i) Computer Section, High Court for the State of Telangana, Hyderabad